5379

after every six months. Such certificates are also called for as and when complaints are received against any member of the Depot staff that he or she is not a *bona fide* student.]

DECISIONS OF NATIONAL INTEGRATION COUNCIL HELD AT SRINAGAR

*760. SHRI BANKA BEHARY DAS: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether his Ministry has inform ed the public sector and private sector industries in the country and the State Governments that employment of local people should be given preference for recruitment, in pursuance of the deci sions of the National Integration Coun cil held in Srinagar recently; and
- (b) if so, what steps have been taken by Government to see that this decision is strictly adhered to?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EM-PLOYMENT AND REHABILITATION (SHRI S. C. JAMIR): (a) and (b) The Public Sector undertakings have been asked to fill vacancies carrying a monthly salary of less than Rs. 500 through the local Employment Exchanges. The recruitment to higher posts has, however, to be made on an All-India basis in order to attract the right type of talent. Local people, possessing the required qualifications will, of course, be eligible and shall be considered for all such posts.

So far as the Private Sector is concerned, all all-India Organisations of Employers have been requested to use their good offices for ensuring that their constituents implement the recommendations of National Integration Council. State Labour Minister; have also been addressed to persuade the employers in the private sector in their respective States to take similar action.

LOCKOUT IN AGRIND FABRICATIONS LTD. **CALCUTTA**

◆761. SHRI K. P. SUBRAMANIA MENON: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government have received any representation from the workers' union regarding the reopening of the locked out Agrind Fabrications Ltd. of Calcutta; and

(b) if so, what action Government have taken thereon?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAI-SUKHLAL HATHI): (a) Yes, Sir.

(b) The matter was taken up for conciliation by the State Labour Directorate, Government of West Bengal and a joint conference was held. The Company and the Union arrived at a bipartite agreement on 13-2-68 and the management agreed to carry on the business in a limited manner. A proposal for re-starting the factory made-by the Company to the Industrial Finance Corporation of India to whom the Company's assets stand mortgaged was not accepted by the latter. Steps are now being taken to sell the mortgaged assets in accordance with an Order of the Calcutta High

बिहार के अभावग्रस्त क्षेत्र

* 762. श्री सूरज प्रसाद : क्या खाद्य तथा कृषि मंत्री यह बतान की कृपा करेंगे कि:

- (क) क्या यह सच है कि विहार की प्रथम संयुक्त मोर्चा सरकार ने भागलपुर जिले के कहलगांव और पीरपैंती क्षेत्रों को अभावग्रस्त क्षेत्र घोषित किया था; और
- (ख) यदि हां, तो इन क्षेत्रों से राजस्व वसल किये जाने के क्या कारण हैं और क्या इस प्रकार वसूल की गई राशि को लौटाने का कोई प्रस्ताव सरकार के विचाराधीन है ?

t [SCARCITY AREAS OF BIHAR

- *762. SHRI SURAJ PRASAD: Will the Minister of, FOOD AND AGRICULTURE be pleased to state:
- (a) whether it is a fact that the first United Front Government of Bihar had declared Kahal Gaon and Peerpainti areas of Bhagalpur district as scarcity areas; and
- (b) if so, what were the reasons for collecting revenue from these areas and whether a proposal to refund the amount thus collected under Government's is consideration?
 - t[] English translation.

खाद्य, कृषि, सामुदायिक विकास और सह-कारिता मंत्रालय में राज्य मंत्री (श्री अण्णासाहेब शिंदे): (क) जी हां।

(ख) राज्य सरकार ने सूचित किया है कि कमी वाले क्षेत्रों में सभी प्रकार की भूमि पर (गैर कृषि और सिचित भूमि को छोड़कर) 50 प्रतिशत तक लगान की मुआफी की अनुमति दी गयी है। उन्होंने यह भी सूचित किया है कि 1967-68 में किसी भी अधिक वसूल की गयी राशि का 1968-69 में समायोजन करने के लिए आदेश जारी किए गए हैं।

t[THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) Yes, Sir.

(b) The State Government have reported that in the scarcity areas remission of rent was allowed to the extent of 50 per cent, on all (.excluding the non-agricultural and irrigated lands). They have also reported that orders have issued to adjust in 1968-69 any excess amount realised in 1967-63.]

FOODGRAINS UNFIT FOR HUMAN CONSUMPTION

*763. SHRI BIREN ROY: SHRI M. P. BHARGAVA:

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

- (a) whether any quantity of food-grain stocks of the Central Government became unfit for human consumption in May-July 1968:
- (b) whether any quantity of Central Stocks of foodgrains ware thrown into the sea; and
- (c) if the replies to parts (a) and *Co*) above be in the affirmative, what is the quantity involved?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) Yes, Sir.

- (b) Yes, Sir. A quantity jf about 25 tonnes of wheat received at Madras Port which was damaged during
 - t[] English translation.

sea voyage and found unfit for any purpose was dumped into the sea.

(c) The salvaging operations in respect of foodgrains damaged during sea voyage or in rail transit have not been completed at all the places. The total quantity rendered unfit for human consumption will, therefore, be known only after these operations are completed.

CORRUPTION IN THE DEPARTMENT

*764. SHRI NIRANJAN SINGH: Will the Minister of COMMUNICATIONS be pleased to refer to the annual report of the Department of Communications (Page 15) for 1967-68 and state the recommendations of the Departmental Committee which was set up to look into the various modes of corruption which could exist in the Department of Communications and the action taken on the decisions arrived at by the P and T Board in this connection?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJ-RAL): A brief statement is laid on the Table of the Sabha. [See Appendix LXV, Annexure No. 117.]

MILK SUPPLY IN DELHI

*765. SHRI B. C. PATTANAYAK: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether it is a fact that there has recently been an improvement in milk supply in Delhi; and
- (b) if so, the number of additional milk cards issued by the Delhi Milk Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) Yes, Sir.

(b) Improvement in milk supply has occurred only recently after Janama-shtami (August 16, 1968), because of the normal seasonal variation; and is adequate only for maintaining the Scheme's existing commitments. Issue of milk to new applicants has not been possible except in very exceptional circumstances. Milk tokens to 67 applicants have been issued during this period.